

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO.5239
TO BE ANSWERED ON 5TH APRIL, 2017**

REGULATION OF PRIVATE COURIER SERVICES

5239. SHRI GODSE HEMANT TUKARAM:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is no Government regulation on private courier services in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any complaints against the private courier service providers;
- (d) if so, the details thereof during the last three years and the current year, year-wise; and
- (e) the action taken by the Government against the erring courier service providers?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) & (b) The Department of Posts does not regulate the private courier services.
- (c) No, Madam.
- (d) & (e) Does not arise in view of (c) above.
